

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,  
JABALPUR.

....

Original Application No. 95 of 1998

this the 28th day of February 2003.

HON'BLE MR. R.K. UPADHYAYA, MEMBER(A)

HON'BLE MRS. MEERA CHHIBBER, MEMBER(J)

1. Sokolal Sedar, S/o Manau Ram Sedar, aged about 35 years, R/o Chakradhar Nagar, Near Sethi Nagar, Stadium Raigarh, District Raigarh.
2. Laxman Singh, S/o Banau Ram, aged about 35 years, R/o Banua Para, Raigarh, District Raigarh.

Applicants.

By Advocate : None.

Versus.

1. Union of India through the Ministry of Posts & Telecommunication, New Delhi.
2. Chairman, Post & Telecommunication, Bhopal.
3. District Manager, Post & Telecommunication, Raigarh.
4. Depot Manager, Post & Telecommunication, Raigarh, District Raigarh.

Respondents.

By Advocate : None.

ORDER (ORAL)

BY R.K. UPADHYAYA, MEMBER(A)

is present Q

None for the either sides. As per the order of this Court dated 10.1.2003, the intimation of the date of hearing was sent by the Registered post to the applicant on 14.1.2003, but no appearance is made either by the applicant or anybody on his behalf and even on earlier dates of hearing, nobody was present. It is presumed that the applicant is no longer interested in prosecuting this O.A. Accordingly, this O.A. is dismissed for non-prosecution. No costs.

  
(Mrs. Meera Chhibber)  
Member (J)

  
(R.K. Upadhyaya)  
Member (A)

पृष्ठांकन दर्श लो/न्या..... जलमुख दि.....

पृष्ठांकन दर्श लो/न्या..... जलमुख दि.....

(1) अंग्रेजी वाक्यांकन कार्यकाल, अंग्रेजी वाक्यांकन कार्यकाल  
(2) अंग्रेजी वाक्यांकन कार्यकाल, अंग्रेजी वाक्यांकन कार्यकाल  
(3) अंग्रेजी वाक्यांकन कार्यकाल  
(4) अंग्रेजी वाक्यांकन कार्यकाल, अंग्रेजी वाक्यांकन कार्यकाल

so. kolacl Seclari, 19/2/21  
so. clazek - 10/4

*Shrikant*  
कार्यकाल  
4/3/63

Issued  
3/3/63  
On 5/3/63